

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 35/AM10 SCHEDULED ON 25.11.2009
(HELD ON 27.11.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 35/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled on 25.11.2009 (held on 27.11.2009) under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 34/AM10 held on 18.11.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-113	FUTURA FIBRES PVT. LTD.	Status: Approved
	NC No.: 35/AM10 Dated: 25.11.2009		
Hqrs. File No.		RLA File No.	Licence No. & Date
01/87/050/00819/AM06/DES-VII		04/24/042/00072/AM05/	0410075256 dt. 07.10.2005
01/87/050/01406/AM06/DES-VII		04/24/040/00481/AM06/	0410078878 dt. 24.02.2006
01/87/050/01133/AM07/DES-VII		04/24/040/00397/AM07/	0410088493 dt. 23.03.2007
01/87/162/244/AM05/DES-VII		04/24/040/00008/AM05	0410075177 dt. 06.10.2005
01/87/050/00360/AM04/DES-VII		04/24/042/00024/AM04/	0410047519 dt. 13.10.2003
01/87/050/00598/AM04/DES-VII		04/24/042/00028/AM04/	0410052449 dt. 30.01.2004
01/87/050/00628/AM04/DES-VII		04/24/042/00041/AM04/	0410053595 dt. 26.02.2004

Application: Request is for amendment in the description of Export Item and Import Item No. 3.

Decision: With D/o C&PC OM No. 46011/165/2003 PC II dated 14.02.2006, following adhoc norms are approved with modification in description of Export

Decision: With D/O C&FC OM No. 40011/103/2003-FC.II dated 14.02.2000, following adhoc norms are **approved** with modification in description of Export Item and Import Item No. 3 in supersession of earlier norms ratified:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
25% IPA Copolyester Chips	1 kg	1. PTA (Pure Terephthalic Acid)	0.724 kg
		2. Monoethylene Glycol	0.340 kg
		3. Purified Isophthalic Acid	0.216 kg
		4. Cobalt Acetate	0.0003 kg
		5. Antimony Trioxide	0.0004 kg
		6. Ortho Phosphoric Acid	0.0001 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-108	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00680/AM08/DES-VII	Status: Deferred
	NC No.: 35/AM10 Dated: 25.11.2009	Adv. Lic. No. 0810069050 Dated 18.12.2007	RLA F. No. 08/24/040/00197/AM08	

Application: Request is for fixation of adhoc norms for the export product “Fender Type long Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: DIPP will furnish comments.

Deferred for four weeks.

3.2.2	Case No. A-109	BALKRISHNA INDUSTRIES LTD.	Status: Deferred
	NC No.: 35/AM10 Dated: 25.11.2009	HQ F. No. 01/87/162/00083/AM10/DES-VII	

Application: Request is for amendment in the description of Import Item at S. No. 1(b) of existing SION A-1667.

Position: Reply awaited from the firm.

Deferred for three weeks.

3.2.3	Case No. A-110	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/87/050/00593/AM09/DES-VII	Status: Deferred
	NC No.: 35/AM10 Dated: 25.11.2009	Adv. Lic. No. 0310263337 dated 13.04.2004	RLA F. No. 03/94/040/02807/AM04	

Application: Request is for fixation of adhoc norms for the export product “Coumarone Indent Resin”.

Position: Reply is awaited from the firm.

Deferred for five weeks.

3.2.4	Case No. A-111	KAAL FLEX PVT. LTD.	HQ F. No. 01/87162/00110/AM10/DES-VII	Status: Deferred
	NC No.: 35/AM10 Dated: 25.11.2009			

Application: Request for fixation of Standard Input-Output Norms for the export product “Poly Core/Barrier Jacket/Flexible Duct Pipes”.

Position: D/o C&PC will furnish comments.

Deferred for four weeks.

3.2.5	Case No. A-112	FINE CARE BIOSYSTEMS	HQ F. No. 01/87162/00488AM09/DES-VII	Status: Deferred
	NC No.: 35/AM10 Dated: 25.11.2009			

Application: Request for fixation of Standard Input-Output Norms (SION) for the export product “Equipment, Spares & Accessories for Laboratories”.

Position: D/o C&PC will furnish comments.

Deferred for four weeks.

3.2.6	Case No. A-114	STERICAT GUTSTRINGS	HQ F. No. 01/82/162/00610/AM10/DES-VII	Status: Deferred
	NC No.: 35/AM10 Dated: 25.11.2009	Adv. Lic. No. 0510162815 Dated 26.07.2005		

Application: Request to grant permission for redemption against Advance Authorisation No. 0510162815 dated 26.07.2005.

Position: D/o C&PC will furnish comments.

Deferred for Four Weeks.

ONLINE CASES

1	Case No.:1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date: 06.01.2010
	Position: D/L No. 46011/71/2009-PC.II dated 31.08.2009 issued by D/o C&PC, followed by reminder from DGFT on 06.10.2009. Final Reminder may be issued to firm by DGFT.			

2	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:09.12.2009
	Position: With DIPP letter dated 25.11.2009, following information may be called for from the firm: i) Production / Consumption data for the items of export under reference and corresponding consumption of various raw materials from 01.02.2009 till date duly certified by Central Excise.			

4	Case No.:10/39/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:06.01.2010
	Position: D/L No. 46011/71/2009-PC.II dated 31.08.2009 issued by D/o C&PC, followed by reminder from DGFT on 06.10.2009. Final Reminder may be issued to firm by DGFT.			

6	Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:06.01.2010
	Position: D/L No. 46011/71/2009-PC.II dated 31.08.2009 issued by D/o C&PC, followed by reminder from DGFT on 06.10.2009. Final Reminder may be issued to firm by DGFT.			

7	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:06.01.2010
	Position: D/L No. 46011/07/2008-PC.II dated 08.07.2009 issued by D/o C&PC, followed by reminder from DGFT on 25.08.2009 and 21.10.2009. Final Reminder may be issued to firm by DGFT.			

8	Case No.:9/26/87-ALC1/2009	Party Name:ANDHRA POLYMERS PVT LTD	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00200/AM10/	RLA File :09/24/040/00152/AM10/	Lic.No/Date:0910038969 14.08.2009	Defer Date:16.12.2009
	Position: With DIPP letter dated 25.11.2009, following information may be called for from the firm: i) Percentage Nett content of EPDM Rubber in Export; and ii) Exact name of plasticizers to be imported.			

9	Case No.: 6/22/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00178/AM10/	RLA File :03/95/040/00313/AM10/	Lic.No/Date:0310533990 18.08.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.: 3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:23.12.2009
	Position: Again send a copy of application to D/o C&PC.			

11	Case No.: 10/29/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00223/AM10/	RLA File :03/94/040/00343/AM10/	Lic.No/Date:0310535513 27.08.2009	Defer Date:30.12.2009
	Position: DIPP will furnish comments.			

12	Case No.: 11/29/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00224/AM10/	RLA File :03/94/040/00345/AM10/	Lic.No/Date:0310535515 27.08.2009	Defer Date:30.12.2009
	Position: DIPP will furnish comments.			

13	Case No.: 4/24/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00187/AM10/	RLA File :03/95/040/00248/AM10/	Lic.No/Date:0310535940 31.08.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.: 5/24/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00188/AM10/	RLA File :03/94/040/00349/AM10/	Lic.No/Date:0310535991 01.09.2009	Defer Date:16.12.2009
	Position: DIPP will furnish comments.			

15	Case No.:6/27/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00207/AM10/	RLA File :03/95/040/00375/AM10/	Lic.No/Date:0310537848 15.09.2009	Defer Date:23.12.2009
	Position: DIPP will furnish comments.			

16	Case No.:7/29/87-ALC1/2009	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00220/AM10/	RLA File :34/24/040/00097/AM10/	Lic.No/Date:3410025086 15.09.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:1/35/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00269/AM10/	RLA File :07/24/040/00304/AM10/	Lic.No/Date:0710068242 12.11.2009	Defer Date: 06.01.2010
	Position: New Case; copy of application is awaited from RLA.			

18	Case No.:2/35/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00270/AM10/	RLA File :03/95/040/00148/AM10/	Lic.No/Date:0310545430 13.11.2009	Defer Date: 06.01.2010
	Position: New Case; copy of application is awaited from RLA.			

19	Case No.:3/35/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00271/AM10/	RLA File :03/95/040/00172/AM10/	Lic.No/Date:0310545435 13.11.2009	Defer Date: 06.01.2010
	Position: New Case; copy of application is awaited from RLA.			

20	Case No.:4/35/87-ALC1/2009	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:35/87-ALC1/2009 25.11.2009	Status: Deferred
	HQ File :01/87/050/00272/AM10/	RLA File :05/23/040/00050/AM10/	Lic.No/Date:0510252734 17.11.2009	Defer Date: 06.01.2010

Position: New Case; copy of application is awaited from RLA.

Meeting ended with thanks to Chair and all participants.
